

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF PUBLIC ENTERPRISES

**LOK SABHA**

**UNSTARRED QUESTION No. 494**

**TO BE ANSWERED ON 25.06.2019**

**Establishment of CPSEs**

**494. DR. SUKANTA MAJUMDAR:**

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) the details of Central Public Sector Enterprises (CPSEs) established in West Bengal till date;
- (b) whether the Government has identified land for disposal regarding those CPSEs that have been earmarked for closure;
- (c) if so, the details thereof along with the guidelines issued for disposal of land and the current status of the same;
- (d) the details regarding proceeds realised from disposal of assets of such CPSEs; and
- (e) the other new initiatives taken by the Government for CPSEs during the last three years?

ANSWER

**THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES**

**(SHRI ARVIND GANPAT SAWANT)**

(a): As per information available in the Public Enterprises Survey 2017-18 that was laid on the Table of both the Houses of Parliament on 27.12.2018, there are 24 operating Central Public Sector Enterprises (CPSEs) which have Registered Office in the State of West Bengal as on 31.3.2018. Detail of such CPSEs is given in Annex-I.

(b) to (d): As per the information available with Department of Public Enterprises (DPE), out of these 24 CPSEs having Registered Office in the State of West Bengal, 5 CPSEs namely Hindustan Cables Limited, Central Inland Water Transport Corporation Ltd., Burn Standard Company Ltd., National Jute Manufactures Corporation Ltd. and Birds Jute and Exports Limited have been approved for closure by the Government. The detail of status of disposal of land of these five CPSEs is given in Annex-II.

DPE, being a nodal Ministry for all CPSEs, has issued guidelines on 14.6.2018 to all the administrative Ministries/ Departments of CPSEs on time bound closure of sick / loss making CPSEs and disposal of their movable and immovable assets. As per these guidelines, the administrative Ministry / Department / CPSE in consultation with Land Management Agency (LMA) identifies/ undertakes sale/ transfer of land of CPSE under closure. DPE does not centrally maintain data on disposal of land and other assets of CPSEs and amount realized thereof.

(e): DPE coordinated a year-long broad based consultative exercise for redefining the role and functioning of CPSEs in the context of broad Vision of New India 2022 which culminated in the first ever CPSE Conclave held on 9<sup>th</sup> April, 2018 in New Delhi. The conclave came up with key challenges for the CPSEs to focus on, namely, (i) maximising geo-strategic reach of CPSEs, (ii) minimizing import bill of the country, (iii) Integration of Innovation and Research amongst CPSEs, etc. The CPSEs have prepared their action plans accordingly.

Further, in order to bring in systematic improvement in the functioning of CPSEs, an advisory has been issued by DPE on 16.1.2019 on professionalization of below Board level management in CPSEs.

\*\*\*

**Annexure-I referred to in part (a) of reply to Lok Sabha Unstarred Question No.494 due for answer on 25.6.2019**

**List of CPSEs having Registered Office in the State of West Bengal**

<b>Sl. No.</b>	<b>NAME OF THE MINISTRY/ DEPARTMENT/ CPSEs</b>
	<b>D/O PHARMACEUTICALS</b>
1	BENGAL CHEMICALS & PHARMACEUTICALS LTD.
	<b>MINISTRY OF COAL</b>
2	COAL INDIA LTD.
3	EASTERN COALFIELDS LTD.
	<b>D/O DEFENCE PRODUCTION</b>
4	GARDEN REACH SHIPBUILDERS & ENGINEERS LTD.
	<b>D/O HEAVY INDUSTRIES</b>
5	ANDREW YULE & COMPANY LTD.
6	BRAITHWAITE BURN & JESSOP CONSTRUCTION COMPANY LTD.
7	BRIDGE & ROOF CO.(INDIA) LTD.
8	HINDUSTAN CABLES LTD.
9	HOOGHLY PRINTING COMPANY LTD.
	<b>MINISTRY OF HOUSING &amp; URBAN AFFAIRS</b>
10	HINDUSTAN STEELWORKS COSTN. LTD.
	<b>MINISTRY OF MINES</b>
11	HINDUSTAN COPPER LTD.
	<b>MINISTRY OF PETROLEUM &amp; NATURAL GAS</b>
12	BALMER LAWRIE & CO. LTD.
13	BALMER LAWRIE INVESTMENTS LTD.
	<b>MINISTRY OF RAILWAYS</b>
14	BRAITHWAITE & CO. LTD.
15	BURN STANDARD COMPANY LTD.
	<b>MINISTRY OF SHIPPING</b>
16	CENTRAL INLAND WATER TRANSPORT CORPN. LTD.
17	HOOGHLY DOCK AND PORT ENGINEERS LTD.
	<b>MINISTRY OF STEEL</b>
18	EASTERN INVESTMENT LTD.
19	M S T C LTD.
20	ORISSA MINERAL DEVELOPMENT COMPANY LTD.
21	THE BISRA STONE LIME COMPANY LTD.
	<b>MINISTRY OF TEXTILES</b>
22	BIRDS JUTE & EXPORTS LTD.
23	NATIONAL JUTE MANUFACTURES CORPORATION LTD.
24	THE JUTE CORPN. OF INDIA LTD.

**Annexure-II referred to in part (b) to (d) of reply to Lok Sabha Unstarred Question No.494 due for answer on 25.6.2019**

**Details of land assets of 5 CPSEs (having Registered Office in the State of West Bengal) approved for closure by the Government**

Sl.no.	CPSE	Total extent of land	Status of disposal
	<b>Department of Heavy Industry</b>		
1	Hindustan Cables Limited	Company has approx. 1273.58 acres of free hold land, of which 947.23 acres is in Rupnarainpur, West Bengal, 324.35 acres in Hyderabad and 2 acres in Narendrapur, West Bengal.	NBCC as the LMA together with the Department is making efforts for disposal of immovable assets as per DPE guidelines dated 14.6.2018.
	<b>Ministry of Shipping</b>		
2	Central Inland Water Transport Corporation Ltd.	The Company has 13.82 acres of land in Assam and 17.45 acres in West Bengal. Entire 31.27 acres land is free hold.	The land has been allotted to Central Government/ CPSEs/State Government/ State PSUs and Kolkata Port Trust in terms of Cabinet approval dated 31.8.2016.
	<b>Ministry of Railways</b>		
3	Burn Standard Company Ltd.	The Company has a total of 975.71 acres of land including 422.84 acres of freehold land and 552.87 acres of lease hold land.	Disposal of land could not take place due to pending litigation.
	<b>Ministry of Textiles</b>		
4	National Jute Manufactures Corporation (NJMC)	The company has a total area of 327.836 acres freehold land.	Disposal of the assets of NJMC will be in accordance with the DPE guidelines dated 14.06.2018. NBCC has been appointed as LMA.
5	Birds Jute and Exports Limited (BJEL)	The company has a total area of 49.677 acres of land in West Bengal	Disposal of the assets of BJEL will in accordance with the DPE guidelines issued on 14.06.2018.